

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1492
TO BE ANSWERED ON 03.05.2016**

†1492. HOSTELS FOR SC STUDENTS

SHRI VINOD KUMAR SONKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of hostels constructed for Scheduled Castes students in the country, State-wise;
- (b) the number of hostels in proportion to number of students;
- (c) whether these hostels lack basic facilities, if so, the details thereof and the corrective steps taken in this regard;
- (d) whether the Government proposes to set up new hostels and renovate old dilapidated hostels in the country considering the rise in number of SC students; and
- (e) if so, the details thereof, State-wise including Uttar Pradesh?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): Construction of hostels for Scheduled Caste students is undertaken under the Scheme, 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)'. State-wise details showing number of hostels sanctioned and constructed for SC students during the last five years is annexed.

The capacity of hostels sanctioned under the Scheme is limited to 100 students per hostel. The number of beneficiary students sanctioned is also given in the annexure.

(c) to (e): The Scheme is implemented through the State Government/UT Administrations, Central & State Universities/Institutions, NGOs and Deemed Universities in private sector and they are provided eligible central assistance for construction of hostels. Under the Scheme, central assistance is provided only for construction of fresh hostel buildings/expansion of existing hostel facilities.

Maintenance of the hostels construction under the Scheme, providing basic facilities to the students and renovation of old dilapidated hostels are the responsibility of the implementing agencies concerned including State Government of Uttar Pradesh.

However, the concerned State Governments/UT Administrations are requested from time to time to ensure providing basic minimum facilities to the residents of the hostels and inspection of hostels sanctioned under the Scheme are carried out by the Ministry.

Annexure

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1492 for 3.5.2016 asked by Shri Vinod Kumar Sonkar, regarding 'Hostels for SC Students'

No. of hostels sanctioned for Scheduled Caste students & beneficiaries under BJRCY during the last five years (2011-12 to 2015-16) and number of hostels completed				
Sl.No.	States/UTs	No. of Hostels sanctioned	No. of hostels completed	No. of beneficiareis
1	Andhra Pradesh	6	0	941
2	Assam	4	0	280
3	Bihar	5	0	490
4	Gujarat	13	0	1260
5	Haryana	9	0	868
6	Himachal Pradesh	3	0	294
7	Jammu & Kashmir	1	0	100
8	Jharkhand	9	0	500
9	Karnataka	4	0	365
10	Kerala	2	1	160
11	Madhya Pradesh	8	0	550
12	Maharashtra	23	9	2068
13	Manipur	37	14	3453
14	Odisha	1	0	100
15	Punjab	8	1	687
16	Rajasthan	15	0	950
17	Sikkim	2	0	200
18	Tripura	2	0	150
19	Uttar Pradesh	2	0	218
20	West Bengal	39	11	3806
	TOTAL	193	36	17440

NOTE: Two years admsisible time for completion of construction is available in respect of hostels sanctioned during the years 2014-15 and 2015-16.